

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.2498
TO BE ANSWERED ON THE 3RD DECEMBER, 2019

PROMOTION OF MECHANISATION FOR CROP RESIDUE MANAGEMENT

2498. SHRI JASBIR SINGH GILL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of the Central Sector Scheme for Promotion of Agriculture mechanisation for in situ Management of Crop Residue in the States of Punjab, Haryana, UP and NCT of Delhi;
- (b) the amount of funds issued to Punjab, year-wise during 2018-19 and 2019-20 and the amount of subsidy released in the same years; and
- (c) whether by sensing air pollution the Government is increasing allocation of these funds particularly to the State of Punjab?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): To address air pollution and to subsidize machinery required for in-situ management of crop residue, a Central Sector Scheme on 'Promotion of Agricultural Mechanization for In-Situ Management of Crop Residue in the States of Punjab, Haryana, Uttar Pradesh and NCT of Delhi' for the period from 2018-19 to 2019-20 is being implemented with the total outgo from the Central funds of Rs. 1151.80 crores.

Under this Scheme, financial assistance @50% of the cost is provided to the farmers for purchase of in-situ crop residue management machines on individual ownership basis. The financial assistance for establishment of Custom Hiring Centres of in-situ crop residue management machinery is @ 80% of the project cost. Financial assistance is also provided to the State Governments, Indian Council of Agricultural Research (ICAR) and other Central Agencies for undertaking Information, Education and Communication (IEC) activities for creating awareness among farmers.

During the year 2018-19 and 2019-20, the funds as under have been released under the aforementioned scheme.

State/Agency	Funds Released (Rs. in Crores)	
	2018-19	2019-20
Punjab	269.38	273.80
Haryana	137.84	192.06
Uttar Pradesh	148.60	105.28
NCT of Delhi	0	4.52
ICAR and other Central Agencies	28.51	18.48
Total	584.33	594.14

(b): During the year 2018-19 and 2019-20 an amount of Rs. 269.38 crores and Rs. 273.80 crores, respectively has been released to the Government of Punjab. The State Government of Punjab informed that during 2018-19, Rs 256 crores were disbursed to beneficiaries for 28609 machinery provided on subsidy to individual farmers and Custom Hiring Centers. During 2019-20, so far an amount of Rs.123 crores has already been transferred to bank accounts of beneficiaries through Direct Benefit Transfer.

(c): Under the aforementioned scheme, the Government of Punjab has been already allocated more funds as compared to other States. More funds may be provided once the funds already released are utilized by the State Government of Punjab.
